

RESUME OF WORK DONE BY LOK SABHA

(NINTH LOK SABHA — FOURTH AND FIFTH SESSIONS)

*(7th November, 1990
and
16th November, 1990)*



LOK SABHA SECRETARIAT
NEW DELHI

December, 1990 Pausa, 1912 (Saka)

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PUBLISHED UNDER RULE 382 OF THE RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN LOK SABHA (SEVENTH EDITION) AND PRINTED BY THE MANAGER, GOVERNMENT OF INDIA PRESS, (PHOTO LITHO UNIT) MINTO ROAD, NEW DELHI 110002.

PREFACE

This publication contains a brief resume of work done during the Fourth and Fifth Sessions of Ninth Lok Sabha.

NEW DELHI;
December, 1990

Pausa, 1912 (Saka)

K.C. RASTOGI,
Secretary-General.

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F O U R T H S E S S I O N

**RESUME OF WORK DONE BY LOK SABHA
DURING THE FOURTH SESSION—NOVEMBER, 1990**

1. DURATION OF SESSION

Date of commencement	7 November, 1990
Date of adjournment <i>sine die</i>	7 November, 1990
Date of Prorogation	11 November, 1990
Number of days/sittings of session	1 day
Number of hours of sitting	11 hours 25 minutes

2. DIVISION

No. of Division held	One
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3. MOTION
Motion under rule 191

Brief Subject	Motion under rule	Name of member who moved	Date of discussion	Time taken	Ministry/ Department concerned	Remarks
Motion expressing confidence in the council of Ministers	191	Shri Vishwanath Pratap Singh	7.11.1990	H M 11 12	Prime Minister's Office	Negatived

MOTION UNDER RULE 191

SUMMARY

1. No. of notices received	2
2. No. of motions admitted	1
3. No. of motions discussed	1
4. No. of motions remained Part-discussed	—
5. Total time taken	11 hrs. 12 minutes

4. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of death	Date on which obituary reference made	Time taken H. M.
1.	Shri V.S. Ilanchezhiyan	14.9.90	7.11.90	0 05
2.	Shri Kamlapati Tripathi	8.10.90		
3.	Shri Sasankasekhar Sanyal	12.10.90		
4.	Capt. Williamson A. Sangma	25.10.90		
5.	Shrimati Nirlep Kaur	4.11.90		

5. PAPERS LAID ON THE TABLE

(a) By Government	26
(b) By Private Members	NIL

6. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcement/Observation/Reference

Subject	By Whom	Date
Observation—An appeal to all sections of the people to maintain peace and harmony and promote mutual trust and continue struggle unitedly with a firm resolve to bring about a total resolution for a bright and prosperous India.	Speaker	7.11.1990

7. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time Taken		Percentage to the total Time Taken
	H	M	
MOTION UNDER RULE 191	11	12	98.1
OTHER MATTERS such as Obituary References, Papers laid on the Table and Points of Order.	0	13	1.9
	11	25	100.0

F I F T H S E S S I O N

**RESUME OF WORK DONE BY LOK SABHA
DURING THE FIFTH SESSION—NOVEMBER, 1990**

1. DURATION OF SESSION

Date of commencement	16 November, 1990
Date of adjournment <i>sine die</i>	16 November, 1990
Date of Prorogation	26 November, 1990
Number of days/sittings of session	1 day
Number of hours of sitting	7 hours 09 minutes

2. DIVISION

No. of division held	One
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6

3. MOTION

Motion under rule 191

Brief Subject	Motion under rule	Name of member who moved	Date of discussion	Time taken	Ministry/ Department concerned	Remarks
Motion expressing confidence in the Council of Ministers	191	Shri Chandra Shekhar	16-11-90	H 6 M 21	Prime Minister's Office	Adopted

MOTION UNDER RULE 191

SUMMARY

1. No. of notices received 1
2. No. of motions admitted 1
3. No. of motions discussed 1
4. No. of motions remained Part-discussed Nil
5. Total time taken 6 hours 21 minutes

4. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of death	Date on which obituary reference made.	Time taken	
				H.	M.
1.	Shri Amarsinh Rathwa	10.11.90			
2.	Shri Mohammad Ismail	14.11.90	16.11.90	0	03

5. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	State	Constituency	Date from which accepted by Speaker	Remarks
1.	Shri Simranjit Singh Mann	Punjab	Tarn Taran	12.10.90	Announcement made in House on 16.11.90
2.	Shri Gurdial Singh Saini	Haryana	Kurukshetra	9.11.90	-do-

6. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time Taken	Percentage to the total time taken
	H M	
MOTION UNDER RULE 191	6 21	88.8
OTHER MATTERS such as Obituary References, Points of Order and Submissions.	0 48	11.2
	7 09	100.0